

**COURT-I**

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY  
(APPELLATE JURISDICTION)**

**APPEAL NO. 113 OF 2015 &  
IA NOs. 183, 184, 185 & 186 OF 2015**

**Dated: 17<sup>th</sup> November, 2017**

**Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson  
Hon'ble Mr. B.N. Talukdar, Technical Member (P&NG)**

**In the matter of :**

**Niko Resources Ltd. .... Appellant(s)**

**Vs.**

**Petroleum & Natural Gas Regulatory Board & Anr. .... Respondent(s)**

Counsel for the Appellant(s) : Mr. Ramji Srinivasan, Sr. Adv.  
Mr. Abhas Kumar  
Mr. Himashu Suman  
Mr. Somiran Sharma  
Mr. R. Sasiprabhu  
Mr. Sohil Yadav  
Mr. Tushir Bhardwaj

Counsel for the Respondent(s) : Mr. Rajinder Kaul  
Mr. Sumit Kishore for R-1  
  
Mr. Piyush Joshi  
Ms. Manushree Gupta for R-2

**ORDER**

Learned counsel for Respondent No.1 seeks four weeks time to file written submissions. He may file the same on or before 18.12.2017 after serving copy on the other side.

As agreed by learned counsel for the parties, list the matter on **19.01.2018** for directions.

**(B.N. Talukdar)**  
**Technical Member (P&NG)**  
Ts/pr

**(Justice Ranjana P. Desai)**  
**Chairperson**